

ating to cost of production of principal crops for price policy and the need for organising the collection of adequate cost data on an All-India basis and keeping the data up-to-date. The main recommendations made by the Committee are as follows:—

(i) A comprehensive scheme should be undertaken for studying the cost of cultivation of principal crops in the country from 1968-69 agricultural season on a continuous basis.

(ii) As an interim measure, the coverage of the schemes for constructing the indices of input cost should be suitably extended.

(iii) The Committee has also made a number of suggestions in regard to technical and organisational aspects pertaining to the schemes for studying the cost of cultivation of principal crops and building up indices of input costs:

(c) The recommendations made by the Committee are under consideration.

APPOINTMENT OF CHIEF CONTROLLER OF ACCOUNTS, SUPER BAZAR, NEW DELHI

440. SHRI JYOTIRMOY BASU:
SHRI K. ANIRUDHAN:
SHRI UMANATH:
SHRI VISWANATHA MENON:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that ex-secretary of Jayanti Shipping Company has been appointed as Chief Controller of Accounts, Super Bazar, New Delhi; and

(b) if so, the criteria on which he has been appointed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) The ex-Secretary of the Jayanti Shipping Company is working as Controller of Accounts, as the representative of the accounting Supervisors of the Super Bazar, M/s. S. P. Chopra & Co., Chartered Accountants;

(b) M/S. S. P. Chopra & Co., Chartered Accountants, have appointed him as he is a qualified Chartered Accountant with about 13 years of accounting experience.

CONSUMER INDUSTRIES IN COOPERATIVE SECTOR

441. SHRI DEIVEEKAN:
SHRI T. D. RAMABADRAN:
SHRI CHENGALRAYA
NAIDU:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are considering any proposal to develop consumer industries in the Co-operative Sector to give consumer co-operative sector controlling power in bargaining with the manufacturers in respect of supplies;

(b) if so, when

(c) whether Government have communicated to the State Governments the guidelines for implementing the scheme; and

(d) if so, the reaction of State Governments thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY):

(a) Government is considering measures to develop consumer industries in the cooperative sector. However, the bargaining power resulting from such industries, for the time being, will be limited.

(b) Individual proposals are being taken up with effect from the current financial year.

(c) Yes, Sir.

(d) In pursuance of the guidelines circulated, State Governments are formulating concrete proposals. 14 such proposals have so far been approved.

IMPORT OF FERTILIZERS

442. SHRI DEIVEEKAN:
SHRI ANBUCHZHIAN:
SHRI T. D. RAMABADRAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that there was a proposal to import about a million tonnes of fertilizers during 1967-68;

(b) whether it is also a fact that our efforts to import fertilizers at competitive prices have suffered much as a result of the continued closure of the Suez Canal; and

(c) if so, the total loss suffered as a result of the Suez closure?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The programme for the year 1967-68 envisaged import of 0.90 million tonnes of nitrogen; 0.30 million tonnes of P205 and 0.30 million tonnes of K20.

(b) The contracts for the import of fertilizers are generally made on F.O.B. terms. The freight element has not, therefore affected the competitive character of the purchases effected.

(c) Does not arise.

SECOND SUGAR WAGE BOARD'S REPORT

443. SHRI DEIVEEKAN:
SHRI T. D. RAMABADRAN:

Will the Minister of LABOUR AND

REHABILITATION be pleased to state:

(a) whether the second Wage Board for sugar mills has submitted its final report;

(b) if so, the broad recommendations thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI):

(a) and (b). The Board has not yet submitted its final report. It has, however, recently made interim recommendations concerning age of retirement, annual increments and the computation of dearness allowance. Copies of these have been placed on the Table of the Sabha.

(c) The Board has to deal with the complex question of wages in respect of an industry having establishments units spread over several States. It is seized of the problem and is trying to complete its work as early as possible.

खेतिहर मजदूरों की सहकारी समितियाँ

444. श्री भोगेन्द्र झा : क्या लाल लाल कृषि मंत्री 5 दिसम्बर, 1967 के अतारंकित प्रश्न संख्या 2962 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या विभिन्न राज्यों से अपेक्षित सूचना इस बीच एकत्रित कर ली गई है ;

(ख) यदि हाँ, तो उसका ब्यौरा क्या है ; और

(ग) खेतिहार मजदूरों तथा भूमिहीन किसानों की सहकारी समितियों को प्रोत्साहन देने के लिये क्या कार्यवाही की जा रही है ?

ल.स. कृषि, सामुदायिक विकास तथा सहका: मंत्रालय में राज्य मंत्री (श्री एम. एस. मुखर्जी) : (क) जी हाँ।